

NATIONAL COMPANY LAW TRIBUNAL, CUTTACK BENCH,
CUTTACK

ORDER SHEET OF THE HEARING ON 7th JULY, 2021, 03:00 P.M.

CA No. 18/CB/2021, CP No. 109/CTB/2020

Present: 1. Hon'ble Member, Shri Rajasekhar V. K (J)
2. Hon'ble Member, Shri Satya Ranjan Prasad (T)

Name of the Company	Cuttack Urban Transport Service Ltd.
Under Section	271-272

For Petitioner (s)

Mr. Saroj Kumar Ray, CS
Mr. Shaswat Kumar Rout, Adv.

For Respondent (s)

Mr. P.P Biswal, Adv.
Mr. Suresh Chandra Pattanayak

ORDER

Mr. Digambar S., Legal Officer of Cuttack Municipal Corporation shall remain present through video conferencing on the next date of hearing. Registry is directed to serve the copy of this order on the said Officer for compliances. List this matter on 13.07.2021.

Sd

Satya Ranjan Prasad
Member (Technical)

Sd

Rajasekhar V.K.
Member (Judicial)